

IN THE COURT OF SENIOR CIVIL JUDGE AND JMFC., NELAMANGALA.

CASES LIST DATED: 16.06.2021

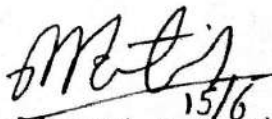
MORNING SESSION			AFTERNOON SESSION	
SL. NO.	CASE NOS.	STAGE	CASE NOS.	STAGE
1	OS 691/2013	Arguments (Only through VC)	OS 224/2010 C/W.	Hearing (Only through VC)
2	OS 513/2016		OS 170/2013	
3	OS 599/2013		OS 171/2013	
4	RA 19/2020		OS 172/2013	
5	OS 225/2010	Hearing (Only through VC)	OS 173/2013	Hearing & Objection (Only through VC)
6	OS 113/2011		OS 515/2020	
7	OS 357/2017		OS 203/2013	
8	OS 99/2019		OS 125/2021	
9	OS 577/2012		OS 257/2013	
10	OS 615/2017	Evidence (Only through VC)	FDP 3/2011	(Only through VC)
11	OS 779/2014		LAC 37/2016	
12	OS 481/2013		OS 54/2010	
13	OS 731/2013		OS 571/2015	
14	OS 697/2013		RA 49/2017	
15	MC 57/2018		RA 48/2017	

NOTE: All advocates are requested to strictly follow SOP dated: 21.05.2021 issued by the Hon'ble High Court of Karnataka.


(PRASAD.K.B)
 Senior Civil Judge, Nelamangala.

IN THE COURT OF ADDL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED: 16.06.2021

CIVIL CASES	
Morning Session	Afternoon Session
Case No.	Case No.
1. Misc 24/2013	1. OS 156/2014
2. LAC 20/2011	2. OS 280/2012
3. LAC 76/2009	3. OS 186/2011
4. RA 8/2015	4. OS 300/2012
5. Misc 18/2020	5. OS 130/2020
6. OS 36/2017	6. OS 694/2016
7. OS 312/2012	7. OS 64/2019
8. OS 316/2021	8. OS 98/2018
9. OS 139/2018	9. MC 46/2018
10. OS 180/2019	10. MC 17/2021
11. OS 430/2014	11. LAC 32/2015
12. OS 56/2020	12. MC 44/2017
13. OS 528/2018	13. MC 18/2017
14. OS 556/2013	14. Elec.P 1/2021
15. EX 34/2018	15. LAC 38/2016


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Addl. Senior Civil Judge & JMFC
Nelamangala

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issued by Hon'ble High Court of Karnataka.

IN THE COURT OF II ADDL. SENIOR CIVIL JUDGE AND JMFC,
NELAMANGALA
CAUSE LIST DATED 16.06.2021.

MORNING SESSION			AFTERNOON SESSION	
SL. No.	CASE NOS.	STAGE	CASE NOS.	STAGE
1	LAC 310/2009	Hearing (Only through VC)	Misc 1/2017	Hearing (Only through VC)
2	OS 413/2009		OS 61/2017	
3	OS 388/2012		OS 331/2019	
4	OS 488/2012		MC 98/2019	
5	OS 758/2014		LAC 82/2009	
6	LAC 53/2015		OS 38/2016	
7	OS 344/2016		OS 627/2009	
8	OS 359/2016		OS 620/2013	
9	OS 419/2016		OS 717/2016	
10	OS 927/2009		Evidence (Only through VC)	
11	OS 638/2015	OS 606/2015		
12	OS 677/2015	OS 772/2015		
13	OS 409/2015	OS 459/2014		
14	OS 676/2015	OS 481/2014		
15	MC 86/2017	OS 357/2015		

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II Addl. Senior Civil Judge
Nelamangala

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PRL. CIVIL JUDGE AND JMFC, NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 16.06.2021

Morning Session

Afternoon Session

Sl. No	Case No	Sl. No	Case No
1	OS 122/2020	1	CC 282/2016
2	OS 349/2006	2	CC 658/2016
3	OS 211/2015	3	CC 680/2016
4	OS 139/2018	4	CC 798/2016
5	PCR 210/2017	5	CC 2078/2016
6	CC 1186/2011	6	CC 252/2017
7	CC 202/2012	7	CC 400/2017
8	CC 377/2012	8	CC 683/2017
9	CC 555/2012	9	CC 883/2017
10	CC 1449/2013	10	CC 975/2017
11	CC 501/2014	11	CC 1091/2017
12	CC 1254/2014	12	CC 2889/2017
13	CC 1073/2015	13	CC 1376/2018
14	CC 1315/2015	14	CC 866/2019
15	CC 1881/2015	15	PCR 478/2017

Note: Separate cancelled cases list will be notified

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15/6/2021

**I/c Prl. Civil Judge & JMFC,
Nelamangala**

IN THE COURT OF I ADDL. CIVIL JUDGE & JMFC,
NELAMANGALA
P.O: CHINMAYEE.R.H
CAUSE LIST DATED 16-06-2021

Morning Session		Afternoon Session	
SL.NO.	Case No.	Sl.No.	Case No.
1	O.S.464/2007	1	O.S.192/2014
2	O.S.54/2013	2	O.S.326/2014
3	FDP 8/2010	3	O.S.144/2015
4	O.S.162/2014	4	O.S.216/2015
5	O.S.60/2013	5	O.S.74/2016
6	O.S.388/2015	6	O.S.204/2016
7	O.S.354/2018	7	O.S.216/2016
8	O.S.257/2020	8	O.S.306/2016
9	O.S.62/2014	9	O.S.184/2017
10	O.S.296/2016	10	O.S.286/2017
11	O.S.310/2014	11	O.S.392/2017
12	O.S.8/2014	12	O.S.34/2018
13	O.S.172/2004	13	O.S.40/2018
14	O.S.64/2016	14	O.S.76/2018
15	O.S.334/2012	15	O.S.310/2018

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15/6/2021

I Addl. CJ & JMFC,
Nelamangala

**II ADDL. CIVIL JUDGE AND JMFC,
NELAMANGALA**
LIST OF CASES TAKEN ON BOARD ON 16-06-2021
Morning Session Afternoon Session

Sl.No	Case No.		Sl.No.	Case No.	
1.	OS	194/2004	16	OS	317/2020
2	OS	283/2007	17	OS	325/2020
3	OS	66/2013	18	OS	405/2020
4	OS	230/2014	19	OS	325/2020
5	OS	193/2016	20	OS	405/2020
6	OS	194/2016	21	OS	161/2014
7	OS	195/2016	22	OS	151/2018
8	OS	103/2018	23	OS	247/2012
9	OS	158/2008	24	OS	349/2017
10	OS	172/218	25	OS	297/2018
11	OS	204/2019	26	OS	372/2019
12	OS	99/2020	27	OS	112/2017
13	OS	249/2017	28	Cmis	179/2016
14	OS	365/2017	29	Cmis	140/2014
15	OS	126/2019	30	Cmis	371/2015

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II Addl. Civil Judge & JMFC
Nelamangala

Note:1. All advocates are requested to strictly follow SOP dated 21-05-2021 issued by Hon'ble High Court of Karnataka